

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2665
ANSWERED ON:07.02.2014
JUVENILE HOMES
Ramasubbu Shri S.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of children homes/orphanages/juvenile homes established in the country and the number of such homes/orphanages functional as on date. State/UT-wise;
- (b) the number of children benefitted from such homes/orphanages, State/ UT-wise;
- (c) the funds sanctioned to such homes/orphanages along with its utilisation during each of the last three years and the current year, State/UT-wise;
- (d) whether cases of alleged irregularities including misappropriation of funds allocated to these homes/orphanages have come to the notice of the Government and if so, the details thereof including the number of such cases reported during the said period, State/UT-wise; and
- (e) the corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): The State/UT-wise details of number of various types of Homes and Specialised Adoption Agencies (SAAs) provided financial assistance under the Integrated Child Protection Scheme (ICPS) is at Annex-I.
- (b) & (c): The State/UT-wise and year-wise details of funds sanctioned for such Homes alongwith beneficiaries covered during the last three years and the current year is at Annex-II. The funds sanctioned and released are generally utilised during the year, however, the unspent balance, if any, is adjusted from the eligible grant for the subsequent year.
- (d): No Madam.
- (e): Does not arise.